Subject: Inviting articles and case studies for the inaugural issue of NACIN Journal

The National Academy of Customs, Indirect Taxes and Narcotics (NACIN), Faridabad announces its plan to publish a NACIN Journal every year. All officers, serving or retired, and stakeholders, including academics are invited to contribute for this publication. To begin with, the Journal will be published annually, and its frequency may be increased subsequently in case the Journal is found to have more quality contributors and wider readership and acknowledgement.

2. An important objective of this publication is to encourage officers and stakeholders to think, analyze and present coherent innovative ideas that could be further used for improving the existing systems of Customs and Indirect Taxation. It will also provide an outlet to and help evolve many creative ideas that might already be existing at a nascent stage. It will work as a repository of knowledge, research and best practices. In short, it is an effort towards evidence-based policy making. It could also be used as a vehicle to showcase our intellectual acumen and talent at appropriate national or international fora.

3. The Journal seeks and encourages open-ended research, which could focus on both macro and micro level analysis. An illustrative list of areas in which articles may be contributed for the inaugural issue are:
   i) Customs laws and procedures,
   ii) Border clearances by partner government agencies,
   iii) GST laws and procedures,
   iv) International Customs Conventions,
   v) Bilateral and Regional Customs Agreements,
   vi) World Trade and India,
   vii) Trade Facilitation,
   viii) Border Agency Cooperation,
   ix) Green Customs,
   x) Intellectual Property Rights,
   xi) Prevention of Wildlife Trafficking,
   xii) Globally Networked Customs,
   xiii) Role of Data Analytics, Artificial Intelligence and Block Chain Technology in Tax Administration,
   xiv) Drug law enforcement,
   xv) Counter-terrorism and emerging role of Customs.
4. The list on pre-page is illustrative. It indicates few broad areas, within which specific/focused issues may be selected for a research work. Consistent with the general practice, every article, as far as possible, should include a review of existing literature, bringing out the national and international perspectives. The articles should be based on thorough research and analysis, and should clearly specify how they contribute to furthering the understanding/evidence in the selected area of research. The Journal will also welcome specific case studies, within the context mentioned above.

5. The Journal also welcomes articles written in Hindi and it will be the endeavor of NACIN to include a section in each issue containing articles written in Hindi.

6. An Editorial Board shall be constituted for selection of suitable articles and for finalization of publication. Selected authors will be invited to present their work and will also be felicitated in an annual Conference of NACIN. The best three entries, as decided by the Editorial Board, will receive rewards.

7. In view of above, entries are invited for the inaugural issue of NACIN Journal from:
   i) all serving and retired officers, including Officer-Trainees;
   ii) stakeholders of CBIC, such as industry associations, tax practitioners and customs brokers; and
   iii) think tanks and academia having interest in issues relating to Customs, Trade Facilitation and GST.
   Co-authorship is permissible and encouraged.

8. Guidelines and suggested format for the articles are enclosed with this letter. A brief Concept Note (max 300 words) explaining the title and the main ideas going to be deliberated must reach the Joint Director (IST), NACIN, Faridabad by email (nacinjournal1@gmail.com) by 31st August 2019. The full article (maximum 5000 words)/case study (maximum 3000 words) should be submitted by 15th October, 2019.

9. The selection of entries will be completed by end-November, 2019 and the authors will be informed of the results in early December, 2019. They may be contacted by the Editorial Board, if required, for any clarification in the process of selection and finalization. NACIN intends to bring out the first issue of Journal in the beginning of the next year, in collaboration with an academic publisher. The Conference for presentation of entries and felicitation of authors will be held in early 2020.

10. This issues with the approval of Principal Director General, NACIN.

(Vimal Kumar Srivastava)
Additional Director General
Copy to:

1. PPS/PS to the Chairman, CBIC
2. PPS/PS to Member, CBIC (all)
3. Principal Chief Commissioner / Chief Commissioner of CBIC (all)
4. Principal Director General / Director General of CBIC (all)
5. Principal Commissioner / Commissioner of CBIC (all)
6. Narcotics Commissioner of India, Central Bureau of Narcotics, Gwalior
7. Principal Additional Director General / Additional Director General of CBIC (all)
8. Stakeholders of CBIC (as per the list attached)
9. Academia and Think Tanks (as per the list attached)
10. Websites of CBIC, NACIN, GSTN and GST Council
11. Notice Board of NACIN, Faridabad and all Zonal Campuses of NACIN
Additional Information and Guidelines

About the Academy

1.1 National Academy of Customs, Indirect Taxes and Narcotics (NACIN) is the apex institution of Government of India for capacity building of officers and stakeholders in the areas of Customs, Indirect Taxation and Narcotics. It works under the Central Board of Indirect Taxes and Customs (CBIC), Ministry of Finance, Government of India.

1.2 The Academy is located in Faridabad, in the National Capital Region of India. It has pan-India presence with 16 Zonal Campuses and 2 Regional Campuses situated in important cities of India. In addition, it has a Centre of Excellence in New Delhi and a Multi-disciplinary School of Economic Intelligence in Mumbai.

1.3 NACIN is engaged in induction training of the fresh entrants in the Indian Revenue Service (Customs & Central Excise), and in-service training of officers of Central and State Governments in the areas of Customs and Indirect Taxation. NACIN is also engaged in capacity-building of officers of other countries in the areas of Customs, Trade Facilitation and Drug Law Enforcement. For this purpose, NACIN has collaborated with reputed international organizations (e.g. WCO, UNEP, UNODC and ADB) and important Customs Academies (Russian Customs Academy and Customs Training Institute of Japan). NACIN is a Regional Training Centre of WCO for the Asia Pacific Region. NACIN is also a regional partner of UNODC for strengthening drug law enforcement capacities in South Asia.

About the Journal

2.1 The NACIN Journal will be an annual publication focused on policies and practices in the areas of Customs, Trade Facilitation, Indirect Taxation and Drug Law Enforcement. It seeks to encourage officers and stakeholders to think, analyze and contribute innovative ideas that could be further used for improving the existing systems of Customs and Indirect Taxation. An illustrative list of suggested topics is provided in the covering letter. Specific case studies are also welcome.

Word limit and font style:

3.1 Preliminary Submission (Concept Note) of 300 words (maximum): It should explain the title and the main ideas going to be deliberated.

3.2 Final Submission could be either in the form of Article or Case Study:
   i) Articles: 3000-5000 words
   ii) Case Studies: 1500-3000 words

Word limits are exclusive of footnotes. The Journal is flexible with respect to the word count of the submissions, subject to the discretion of the Editorial Board and quality of submission.

3.3 Times New Roman font style should be used with font size 12 and line spacing of 1.5. Footnotes should be in font size 10 with single line spacing.
Submission Timelines:

4.1 Preliminary submission: 31.08.2019
4.2 Final Submission: 15.10.2019

Submission by email:

5.1 Submission must be sent by email on nacinjournal1@gmail.com. It should be forwarded as an attachment (.doc or .docx format). The details of author(s) (name, designation, institutional affiliation if any, and contact details etc.) should be contained in a separate attachment.

Publication Policy:

6.1 All the submissions sent to NACIN must be original and attached with a declaration of originality.

6.2 Authors of paper previously published should provide full citation of the publication(s) in which their paper appeared. Where necessary, authors will be asked to obtain permission from previous publisher to re-publish it in NACIN Journal.

6.3 The Editorial Board reserves the right to delete or edit any part of the submission as it may deem appropriate. The authors shall be consulted in the process.

Suggested Format:

<table>
<thead>
<tr>
<th>Title of the Article</th>
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<tbody>
<tr>
<td>Abstract:</td>
</tr>
<tr>
<td>Introduction:</td>
</tr>
<tr>
<td>Research Methodology (where applicable):</td>
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<tr>
<td>Main deliberations:</td>
</tr>
<tr>
<td>Conclusion:</td>
</tr>
<tr>
<td>References:</td>
</tr>
</tbody>
</table>

Where appropriate, facts and figures should be presented with graphs, tables, pictures etc.

7. For any further information, queries or clarification, please contact Joint Director (IST), NACIN Faridabad on nacinjournal1@gmail.com.

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